

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW NOS. 154, 174, 175 AND 189 OF 2020

LD-VC-CW NOS. 154, 174 AND 175 OF 2020

Kashinath Jairam Shetye Petitioner

V e r s u s

The GCZMA & Ors. Respondents

AND

LD-VC-CW NO. 189 OF 2020

Joseph Antonio D'Souza Petitioner

V e r s u s

State of Goa & Ors. Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner in LD-VC-CW Nos.154, 174 & 175 of 2020.

Mr. A. D. Bhohe and Ms. Annelise Fernandes, Advocates for the Petitioner in LD-VC-CW No.189-2020.

Mr. Pankaj Pai Vernekar and Mr. B. Fatarpekar, Advocates for the Respondent nos.3 and 4.

Ms. Marai Correia, Additional Government Advocate for the Respondent nos.3 and 4 in LD-VC-CW- No. 154 of 2020.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos.1 and 2 in LD-VC-CW- Nos. 174 and 175 of 2020.

Mr. Pravin Faldessai, Asst. Solicitor General, for the Respondents-Central Government in LD-VC-CW-No.189 of 2020.

Coram :- DAMA SESHADRI NAIDU & M. S. JAWALKAR, JJ.

Date : 22nd October, 2020

P.C.

For the parties to complete the pleadings, let the matter stand over to 05.11.2020.

2. Mr. Pravin Faldessai, the learned Assistant Solicitor General, waives service on behalf of National Green Tribunal which is a party besides the Ministry of Environment, both of which are respondents herein.

M. S. JAWALKAR
arp/*

DAMA SESHADRI NAIDU, J.